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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/32/2016
NAME OF THE PETITIONER(S) : K.R.Reshma Sawni
NAME OF THE RESPONDENT(S) : Varnam Printing Inks P Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.)	S. Santhosh For P. Gundharan	4 th Respondent	Sankar S
2.)	T.V.P. Sai Vihari Mr. Harishankarmani	Counsel for Petitioner	T.V.P. Sai Vihari
3.)	M/s Ullasavelan	Counsel for Respondent 1 to 3	G. M.

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri Ullasavelan, counsel for R1 to R3 and Shri S Santhosh, counsel for R4 are present. Counsel for R1 to R3 sought time to seek instructions from the clients in relation to the talks for settlement between the parties. Time extended at request finally. Put up on 04.07.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)